

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SWRIT PETITION (CIVIL) Diary No. 52330/2023

X Petitioner(s)

VERSUS

PRESIDENT OF SCBA DR. ADISH AGGARWAL & ORS. Respondent(s)

Date : 08-01-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s) Petitioner-in-person

Ms. Kumud Lata Das, Adv./AOR

For Respondent(s) Respondent-in-person

Mr. Sandeep Lamba, Adv.
Mr. Sagar Roy, Adv.
Mr. Manoj Kumar Chowdhary, Adv.
Mr. Rajiv Agnihotri, Adv.
Ms. Shashi Kumar, Adv.
Mr. Narasimha Murthy, Adv.UPON hearing the counsel the Court made the following
O R D E R

It appears that the petitioner has not been able to interact with a Counsellor, as directed *vide* order dated 15.12.2023.

Ms. Kumud Lata Das, learned counsel, who is present in the Court, will accompany the petitioner to the Counsellor of the Supreme Court Mediation Centre today, that is, 08.01.2024 at 03.00 p.m.

The Registry will furnish a complete set of paper book(s) to Ms. Kumud Lata Das, learned counsel.

Re-list in the week commencing 29.01.2024.

(BABITA PANDEY)
COURT MASTER (SH)(R.S. NARAYANAN)
ASSISTANT REGISTRAR